GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

UNSTARRED QUESTION NO.4215

TO BE ANSWERED ON THE 21ST MARCH, 2018

PROGRESS IN CONSTRUCTION OF ROADS

4215. SHRI KODIKUNNIL SURESH:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) whether the Border Roads Organisation (BRO) has shown sluggish progress in completing the construction of seventy three strategic roads along the Sino-India border, which were approved by the Government in the year 2006-07;
- (b) if so, the roads constructed so far from the above approved roads; and
- (c) the steps being taken by the Government to intensify the construction of the pending strategic roads?

(a) & (b): Government has identified 73 roads as strategic Indo-China Border Roads (ICBRs), which were planned to be completed by 2012.

Out of the 73 ICBRs, 61 ICBRs of length 3417.50 are entrusted to Border Roads Organization (BRO) for construction / improvement. The present status of 61 ICBRs state-wise is as under:-

State	Nos of road	Length in Km	Work completed		Work in progress	
			Nos of roads	Length in Km	Nos of roads	Length in Km
Arunachal Pradesh	27	1791.96	16	681.13	11	1110.83
Himachal Pradesh	5	115.63	4	59.63	1	56.00
Jammu & Kashmir	12	1093.14	4	198.70	8	894.44
Uttarakhand	14	354.80	3	33.25	11	321.55
Sikkim	3	61.97	1	8.46	2	53.51
Total:	61	3417.50	28	981.17	33*	2436.33

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*However, connectivity has been achieved in 23 roads out of 33 roads.

- (c) The Government has taken following measures to expedite the construction of border roads:-
 - (i) State of Sikkim, Arunachal Pradesh, J&K, Himachal Pradesh and Uttarakhand have constituted the Empowered Committee to resolve the issues pertaining to BRO.
 - (ii) Outsourcing has been allowed to augment the capacity of BRO.
 - (iii) Enhanced financial and administrative powers have been given to the executives of BRO.
